

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.36/BB/17	-	Admission	230- 232	Manipal Hospitals (Whitefield) Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	SAT. P. BAW SPT Legal	Advocate for petitioner	
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Counsel for petitioner is present. He has filed one memo. Office has raised some objections that the scheme does not provide for referring to the Accounting Treatment Certificate. Counsel would submit that there is no other authority to whom notices are to be issued. The Tribunal directed the counsel to file affidavit of the Company to the same effect and the counsel undertakes to file the affidavit of the Director of the Company that the Scheme will be in compliance of the Accounting Standards.

Counsel for petitioner has requested the Tribunal to issue notices to RD, ROC, Dy. Commissioner of Income Tax and OL and also for publication in the Financial Express, English daily, Bangalore Edition and Udayavani, Kannada daily to be published ten days before the hearing date.

Therefore, issue notice to the above authorities and also order for publication in the above newspapers and the matter is listed for hearing on 03.10.2017.


MEMBER (J)


MEMBER (T)